

**THE NATIONAL COMPANY LAW TRIBUNAL  
COURT-I CHANDIGARH BENCH, CHANDIGARH**

**Item 37**

**CA No. 517/19**

**IA No. 573/21, 1589/22, 1869/22, 1871/22, 1872/22, 1873/22,  
1614/23, 2218/23, 2219/23, 2220/23, 2224/23, 2654/23, 2290/23,**

**In**

**CP(IB) No. 124/Chd/Pb/2018**

**(Admitted)**

**Under Section 10 & 43, 44, 45, 48, 50, 51, 66, 67 & 69 IBC 2016 & 44(2) IBBI  
2016**

**& 60(5), & 33(5), 35(1)(N) & 45 IBC 2016**

**(directions)**

**R 11 NCLT**

**In the matter of:-**

Satnam Agri Products Ltd.

...Petitioner/Financial Creditor

Due to paucity of time, the matter could not be taken up today, hence adjourned  
to 18.12.2023.

Sd/-  
**Court Officer**

November 9, 2023  
TNV